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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1303/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Deepak Kumar Maheswar Dash
V/s.
Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Ms. Smriti Kanade also Mr. Vikrant Makhare i/b Megandhi, Shah & Humayathullah for Respondent	Advocate	Smriti
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2.	Ms Vaishakhi Tolali i/b Lex Counselor. for Petitioner	Advocate	Vaishakhi Tolali
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ORDER

CP No. 1303/ I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.12.2017. ✓

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)